

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) The number of officials belonging to Scheduled Castes/Scheduled Tribes transferred during the period is 24. The details are as under :—

Group B	—	1
Group C	—	13
Group D	—	10
Total :		24

(b) The pay of one Officer was withheld during February-May, 1984 on account of non-settlement of an outstanding advance drawn by him. These dues have subsequently been settled.

(c) No, Sir.

(d) Does not arise

M/s Sudarshan Commercial Finance Corporation Madras

4644. SHRI SURAJ BHAN : Will the Minister of FINANCE be pleased to state :

(a) whether many people of Ambala City, Ambala Cantt., Yamuna Nagar, Chandigarh and several other places in Haryana and Punjab have been cheated of lakhs of Rupees by the Sudarshan Finance Corporation, a unit of Coach Coach Chits and Commercial Corporation Pvt. Ltd., 158, Arcot Road, Madras during the beginning of this year by closing down their offices there ;

(b) whether Government have received any complaints to this effect ; and

(c) if so, the details thereof and the action already taken or proposed to be taken against the said company by Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c) Reserve Bank of India and the Government had received complaints alleging non-payment of prize money and closure of Branches at some places by Sudarshan Finance Corporation (P) Ltd., 158, Arcot Road, Madras. On enquiry it has been stated by the Company that these were closed on account of disturbances in Punjab and Haryana. The company has reported that it is making attempts to re-open the branches as early as possible.

Misuse of IAC Tickets

4645. SHRI RAJ NATH SONKAR SHASTRI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the tickets of the Indian Airlines and Air India are transferable ; and

(b) if not, how is it that people whose do not figure in the passenger list travel on board the Indian Airlines as has been brought out in the news item appeared in the Nav Bharat Times' of 22nd July, 1984 under the—'Jagannath ki hawaii yatra ki [anch guptchar beauro ne ki thi', and the facts ?

THE MINISTER OF STATE OF THE MINISTRY TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN) : (a) No, Sir. A ticket issued to one passenger is not transferable to another. Tickets however, issued by one airline can be endorsed for use on another airline.

(b) The passenger manifest of IC 409 for 12th March, 1984 for the sector Patna-Ranchi does not include the name of Dr. Jagannath Mishra. No inquiry as mentioned in the newsitem has been made by the Intelligence Bureau.